

Transport problem of Calcutta Metropolitan area

3753. SHRI CHITTA BASU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have since made a through study of the transport problem for Calcutta Metropolitan area;

(b) if so, the magnitude of the problem; and

(c) the steps so far taken to ease the situation?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

Housing Funds to Karnataka

3754. SHRI G. Y. KRISHNAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount of loan which the Karnataka Government have asked the Central Government during the 1979-80 for their various housing schemes; and

(b) the amount of loan given to that Government during the above period for the purpose?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) & (b). Under the Central Sector, 'Subsidised Housing Scheme for Plantation Workers', the State Government of Karnataka asked for a loan of Rs. 35,500, but no amount was advanced to them during 1979-80 by the Central Government as they already had unspent balances from previous years loans.

Other housing schemes, being implemented by the Karnataka Government are in the State Sector, which are covered by 'block loans'

and 'block grants' from the Central Government.

Telephone connections in West Bengal

3755. SHRI MUKUNDA MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of telephone connections in West Bengal; and

(b) whether people in the State are getting their telephone connections disconnected in view of the worsening telephone service?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) The total number of telephone connections in West Bengal as on 30-9-80 is 2,03,144.

(b) No, Sir.

कृषि भूमि पर अनधिकृत निर्माण

3756. श्री केशव राव पारथी :

श्री निहाल सिंह :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बाहरी दिल्ली में पंखा रोड़ के निकट नूसीरपुर गांव की कृषि भूमि का बहुत बड़ा भाग छोटे-छोटे प्लाटों में विभक्त कर दिया गया है और अनधिकृत रूप से हस्तांतरित कर दिया गया अथवा बेच दिया गया है और उस पर अनधिकृत निर्माण किया गया है ;

(ख) क्या यह भी सच है कि इस गांव के बीच से होती हुई मायापुरी औद्योगिक क्षेत्र को पालम से जोड़ने वाली चौड़ी सड़क के निर्माण की योजना थी ;

(ग) यदि हां, तो कृषि भूमि को छोटे प्लाटोंमें विभक्त करने और उन्हें अनधिकृत रूप से बेचने के लिए उत्तरदायी सम्बन्धित